

by e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-94/1996/7067/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Ashok Kumar Borah
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 4th December, 2018.

Sub: **Casual Leave with Station Leave permission.**

Refs:- Your letter No. DJ(S) 7146, dtd 01.12.2018,

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave of 1(one) day on 07.12.2018 along with permission to leave the Headquarters, by your official vehicle, at your own cost, from the morning of 07.12.2018 till the evening on 09.12.2018, has been ~~granted/rejected~~.

The Addl. District and Sessions Judge, FTC, Tezpur will remain in charge of your Court and Office in your absence.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE).